





भारतीय रिज़र्व बैंक मानव संसाधन प्रबंध विभाग, नागपुर

Minutes of Pre-bid Meeting of E-Tender for Installation and Maintenance of Coffee/Tea Vending Machines for supply of Coffee/Tea in the Bank's Premises at Main Office Building (MOB) and Additional Office Building (AOB) of Reserve Bank of India, Nagpur (held on 01.08.2025)

A Pre-bid Meeting on captioned tender i.e. <u>RBI/Nagpur Regional Office/HRMD/1/25-26/ET/335</u>, published on MSTC and on RBI Website on July 28, 2025 at 13:00 hrs, was held in Training Hall, Main Office Building, RBI Nagpur on August 1, 2025.

The following members attended the meeting.

S No.	Name of RBI Official	Designation
1.	Shri Piyush Telrandhe	Assistant General Manager
2.	Shri G B Nandanwar	Assistant General Manager
3.	Shri. Sudhakar Swamidas Vijaya Paradesi	Assistant General Manager
4.	Ms. Neelam Kadam	Assistant Manager
5.	Ms. Deepti Fulzele	Assistant Manager
6.	Shri Chandan Nagarkoti	Senior Assistant

Following agencies and their representatives participated in the meeting.

S No.	Name of Representative	Name of Agency
1.	Ms. Preeti Upadaye	M/s Ananya Enterprises
2.	Shri Saurabh Bhore	M/s Abu Advisory Services
3.	Shri Villy Jambulkar	M/s Daishin Enterprises
4.	Shri Kapil Raj Bodalkar	M/s K. Associates
5.	Shri Rahul Patil	M/s The Status food

At the outset, the participants were briefed about Bank's requirements with regards the services of coffee/tea vending machines.

2. The queries raised by the representatives and the clarification given by RBI officials are indicated as under: -

S	Queries Raised	Clarification
No.		
1.	How will be the settlement of bills	The contractor shall raise a bill for the rental
	done?	charges of the machines installed, the bill of
		actual consumption of supplies along with
		minimum wages to the three staffs, as

		applicable. Bills shall be submitted on a
		monthly basis.
2.	What is the tenure of contract	The contract shall be valid initially for a
	signed?	period of 7 months from September 01,
		2025 to March 31, 2026 and thereafter shall
		be renewed for two years, one year at a
		time, subject to annual review with price
		escalation clause as mentioned in the
		tender by the Bank based on the
		satisfactory performance of the service
		provider/s.
3.	What will be the deployment plan for	As per the tender document, five vending
	five vending machines and three	machines are to be installed (3 at MOB and
	semi-skilled workers?	2 at AOB). The service timings at MOB shall
		be 10 am to 5:45 pm and at AOB it shall be
		from 7am to 2pm and from 2pm to 9pm.
		Therefore, one worker shall be deployed at
		MOB and two workers are required to be
		deployed at AOB, who shall work in shifts
		on all working days.
4.	What are terms of payment of	The payment of minimum wages (for 3
	wages for staff deployed for	staffs) will be reimbursed by the Bank only
	maintenance of coffee vending	on actual basis on production of proof of
	machine?	payment as per the statutory rates. In case
		any statutory payment is not applicable for
		any vendor or labour category, the same
		would not be reimbursed even if the same
		is quoted in the price bid.
5.	What would be the penalty for any	If any deficiency in service/ performance is
	deficiency in service/ performance?	observed, the penalty may be imposed in
	And how it will be recovered?	terms of point 28 of Section II and Annexure
		VIII of tender document.

3. The above clarifications are issued for the information of all the intending bidders. Minutes of pre-bid meeting shall form the part of tender. Hence, it shall be signed and submitted along with the tender by the tenderers. Rest of the terms and conditions and specifications as mentioned in the tender documents shall continue to remain the same. The submission of bid by the firm shall be construed to be in conformity to the bid document and clarifications given above.

Regional Director
Reserve Bank of India
Nagpur